

(a) whether a number of private gun manufacturing factories were located by police in Delhi during the last one year ;

(b) whether these manufacturers had links with the Punjab terrorists or the underworld of the Capital and the neighbouring State ;

(c) if so, the details thereof ; and

(d) action taken against the unlawful manufacturers ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Two unlicensed arms factories were unearthed by the Police in Delhi during the year 1985 and four in 1986 (upto 30-6-1986).

(b) During investigation it has been found that the persons arrested in this regard had neither any links with the Punjab terrorists nor with the underworld of the Capital and the neighbouring States.

(c) Does not arise.

(d) Cases have since been registered against the unlawful manufacturers and are pending investigation.

#### Projects Behind Schedule

791. PROF. NARAIN CHAND PARASHAR : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the names of the on-going projects costing over Rs. 20 crores taken up during the Sixth Five Year Plan which have been monitored recently and found to lag behind the schedule by a period of (i) 10 years (ii) 5 years, in the Ministries of Transport (including new railway lines, National highways, airports, waterways and bridges), Energy and Water Resources (projects for hydel thermal generation and irrigation projects) ;

(b) the action taken by Government to expedite each one of these projects; and

(c) the cost escalation in each project ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) There are no projects in the Ministries of Transport (new railway line, national highways, airports, waterways and bridges) and Energy and Water Resources (Hydel Thermal generation and Irrigation) costing above Rs. 20 crores, taken up during the Sixth Five Year Plan which have been monitored recently and found to lag behind the schedule for a period of (i) 10 years, and (ii) 5 years.

(b) Not applicable.

(c) Not applicable.

#### Clearance to Himachal Pradesh for Felling of Trees for Various Projects

792. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to state :

(a) whether any new schemes involving felling of trees for drinking water supply, irrigation, Rural electrification, and road construction have been forwarded to the Union Government by the State Government of Himachal Pradesh for clearance during the financial year 1985-86 and current financial year ; and

(b) if so, the names of such among them which have been cleared and the likely date by which each of the remaining schemes would be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) A statement showing details of such proposals is given below. Final decision could not be taken on eight proposals on account of non-submission of some essential information by the State Government. A final decision in respect of these proposals is dependant on receipt of requisite information from the State Government.